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Title: Papers laid on the table House by Members/Ministers

HON. SPEAKER: The House will now take up Papers to be laid on the Table of the House.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 7 of the Employees' Provident Fund and Miscellaneous Provisions Act, 1952:-

- (1) The Employees' Pension (Third Amendment) Scheme, 2016 published in Notification No. G.S.R. 533(E) in Gazette of India dated 19th May, 2016.
- (2) The Employees' Pension (Fourth Amendment) Scheme, 2016 published in Notification No. G.S.R. 603(E) in Gazette of India dated 16th June, 2016.
- (3) The Employees' Pension (Fifth Amendment) Scheme, 2016 published in Notification No. G.S.R. 657(E) in Gazette of India dated 1st July, 2016.

[Placed in Library, See No. LT 4909/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Bienco Lawrie Limited, Kolkata, for the year 2014-2015.
 - (ii) Annual Report of the Bienco Lawrie Limited, Kolkata, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 4910/16/16]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 15 of the Oil Industry (Development) Act, 1974:-

- (i) S.O.1259(E) published in Gazette of India dated 30th March, 2016, specifying that the rate of duty of excise in respect of crude oil, an item specified in the Schedule to the Oil Industry (Development) Act, 1974, shall be at the rate of 20 % *ad-valorem*.
- (ii) S.O.1260(E) published in Gazette of India dated 30th March, 2016, rescinding Notification No. S.O.868(E), dated 19th April, 2012.

[Placed in Library, See No. LT 4911/16/16]

(4) A copy each of the following Notifications (Hindi and English versions) under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:-

- (i) The Petroleum and Natural Gas Regulatory Board (Authorising Entities to Lay, Build, Operate or Expand Petroleum and Petroleum Products Pipelines) Amendment Regulations, 2016 published in Notification No. F. No. VKS/DB/03/PPL in Gazette of India dated 30th March, 2016.
- (ii) The Petroleum and Natural Gas Regulatory Board (Authorising Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks) Amendment Regulations, 2016 published in Notification No. F. No. VKS/DB.03/CGD in Gazette of India dated 30th March, 2016.

[Placed in Library, See No. LT 4912/16/16]

(5) A copy of the Petroleum and Natural Gas (Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 874(E) in Gazette of India dated 6th December, 2014 under Section 10 of the Oilfields (Regulation and Development) Act, 1948.

[Placed in Library, See No. LT 4913/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I, on behalf of Shri Piyush Goyal, beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957:-

- (1) The Minerals (Transfer of Mining Lease Granted Otherwise than through Auction for Captive Purpose) Rules, 2016 published in Notification No. G.S.R. 560(E) in Gazette of India dated 30th May, 2016.
- (2) G.S.R. 578(E) published in Gazette of India dated 7th June, 2016 notifying the Central Mine Planning and Design Institute Limited for the purposes of the Second proviso to sub-section (1) of Section 4 of the Mines and Minerals (Development and Regulation) Act, 1957.

[Placed in Library, See No. LT 4914/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to lay on the Table copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 28A of the Boilers Act, 1923:-

- (1) The Boiler Attendants' (Amendment) Rules, 2016 published in Notification No. G.S.R. 528(E) in Gazette of India dated 18th May, 2016.
- (2) The Boiler Operation Engineers' (Amendment) Rules, 2016 published in Notification No. G.S.R. 529(E) in Gazette of India dated 18th May, 2016.

[Placed in Library, See No. LT 4915/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2014-2015, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2014-2015.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 4916/16/16]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Kolkata, for the year 2014-2015, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Kolkata, for the year 2014-2015.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 4917/16/16]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Himalayan Culture Studies, Dahung, for the year 2014-2015, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Himalayan Culture Studies, Dahung, for the year 2014-2015.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 4918/16/16]

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री उपेन्द्र कुशवाह) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) नेशनल बाल भवन, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल बाल भवन, नई दिल्ली के वर्ष 2014-2015 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल बाल भवन, नई दिल्ली के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने

वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4919/16/16]

(3) (एक) बिहार माध्यमिक शिक्षा परिषद (राष्ट्रीय माध्यमिक शिक्षा अभियान), पटना के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) बिहार माध्यमिक शिक्षा परिषद (राष्ट्रीय माध्यमिक शिक्षा अभियान), पटना के वर्ष 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने

वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4920/16/16]

(5) (एक) केरल महिला समाख्या सोसाइटी, त्रिवेंद्रम के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) केरल महिला समाख्या सोसाइटी, त्रिवेंद्रम के वर्ष 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने

वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4921/16/16]

(7) (एक) झारखंड एजुकेशन प्रोजेक्ट काउंसिल, राँची के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) झारखंड एजुकेशन प्रोजेक्ट काउंसिल, राँची के वर्ष 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(8) उपर्युक्त (7) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने

वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4922/16/16]

इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय) : महोदया, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

(1) वर्ष 2016-17 के लिए एमओआईएल लिमिटेड और इस्पात मंत्रालय के बीच हुआ

समझौता ज्ञापन।

[Placed in Library, See No. LT 4923/16/16]

(2) वर्ष 2016-17 के लिए राष्ट्रीय इस्पात निगम लिमिटेड और इस्पात मंत्रालय के बीच हुआ

समझौता ज्ञापन।

[Placed in Library, See No. LT 4924/16/16]

(3) वर्ष 2016-17 के लिए एमएसटीसी लिमिटेड और इस्पात मंत्रालय के बीच हुआ समझौता

ज्ञापन।

[Placed in Library, See No. LT 4925/16/16]

12.04 hours

STATEMENT BY MINISTER